

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 274 of 2002

Rajendra Singh @ Ramdeo Singh Petitioner

Versus

Agriculture Produce Market Committee, Garhwa
& Anr. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. R.R. Tiwari, Advocate

For the Respondents : Dr. Ashok Singh, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/ 05.04.2021: As prayed for by the learned counsel for the petitioner, put up this case on 19.04.2021.

(Rajesh Kumar, J.)